## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 123(MB)2008 CANO. CA -78/C-1/2016

**CORAM:** 

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY

Union of India

Vs.

M/s. Triumph International Finance India Ltd.

SECTION OF THE COMPANIES ACT: 388(B) S.NO. NAME REPRESENTATION DESIGNATION **SIGNATURE** Adv For Restourcent No.2 To 6 1. ARUN SONEMA 2 SINRON FOT SIMUL 3. Sanjeer Navula Casc } Stio/voi 4. Abhishek ahai Adv } Stio/voi 5. Sand Ahemad J.D ]

## **ORDER**

For orders see Order in CP No. 122(MB)/2008

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora) 21.9.2016